

(d) if so, the details thereof and the reasons therefor; and

(e) the steps taken/being taken by the Union Government to monitor the implementation of the scheme?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) and (b) Under the Swarna Jayanti Shahari Rozgar Yojana (SJSRY), as per the norms, States/UTs have to utilize the Central funds released to them in a particular year, within one year from the end of the year in which funds have been released. Thus upto the year 2009-10, all Central funds released upto the year 2007-08, (cumulatively), should have been utilized by the States/UTs. As per the Utilization Certificates (UCs) received from the States/UTs, an amount of Rs. 25.66 crore is still lying unutilized in 13 States/UTs. In case of Maharashtra, no utilization certificates are pending and the entire allocation for 2009-10 has been released to it in the current year.

(c) and (d) On the basis of an evaluation study conducted by the Ministry, as well as feed back received from various stakeholders, the scheme of Swarna Jayanti Shahari Rozgar Yojana (SJSRY) has been comprehensively revamped and is effective in all States/UTs including Maharashtra, since 1st April, 2009. The revamped Swarna Jayanti Shahari Rozgar Yojana (SJSRY) has following five components:-

- (1) Urban Self Employment Programme (USEP)
- (2) Urban Women Self-help Programme (UWSP)
- (3) Skill Training for Employment Promotion amongst Urban Poor (STEP-UP)
- (4) Urban Wage Employment Programme (UWEP)
- (5) Urban Community Development Network (UCDN)

(e) The revamped Swarna Jayanti Shahari Rozgar Yojana (SJSRY) is being monitored through revised formats of Quarterly Progress Reports (QPRs) and also through various review meetings at the level of Joint Secretary/Secretary, in the Ministry of Housing and Urban Poverty Alleviation.

Floor Area Ratio of Motels

1597. DR. JANARDHAN WAGHMARE : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has received representations from Hotel and Motel Association of Delhi to increase the Floor Area Ratio (FAR) of motel in and around Delhi to meet the requirement of rooms for Commonwealth Games 2010;

(b) if so, the details thereof; and

(c) whether Government proposes to allow increase of FAR motels in and around Delhi which are of Star category and meets all security and other facilities rather than considering providing accommodation at Pahar Ganj and Karol Bagh areas which are highly congested and insecure?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY) : (a) Yes, Sir.

(b) Representations from Motels Welfare Association, Delhi Motel Association, Hotel and Motel Association of Delhi have been received requesting to modify the provisions of the Master Plan of Delhi-2021 (MPD-2021) to allow motels higher FAR, increased ground coverage, to treat motels on similar lines as hotels.

(c) Hotels and motels are distinctly different activities in terms of land use and permissible development control norms. Motels were a permissible activity in the rural use zone/green belt under MPD-2001 with FAR of 15. Delhi Development Authority (DDA) has reported that as per the provisions of MPD-2021, motels are not permitted in the green belt and also in the proposed urban extension due to constant pressure on rural land. However, MPD-2021 provides that existing approved motels may continue in the green belt. Hotel is a commercial activity permitted under MPD-2021, with separate development control norms, which include 40% ground coverage and FAR of 225.

Strategy to meet energy intensity reduction target

1598.DR. T. SUBBARAMI REDDY :

SHRI V. HANUMANTHA RAO :

Will the PRIME MINISTER be pleased to state:

(a) whether Planning Commission has set up an expert group to decide strategy to meet energy intensity reduction target of 20-25 per cent by 2010 which Government had announced on eve of Copenhagen climate negotiations;

(b) whether expert group will review existing status of studies on low carbon growth plans and conduct further analysis to assess options open to Government to achieve target it has set itself;

(c) if so, by when expert group is likely to submit its report; and

(d) its main recommendations and by what time final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY) : (a)

The Planning Commission has constituted an Expert Group on 7th January, 2010 for drawing up a Strategy for a Low Carbon Economy.

(b) to (d) The Expert Group shall, *inter alia*; review existing studies on low carbon growth/low carbon pathways, conduct further analyses as required, to assess various low carbon option for the Indian economy and prepare a report outlining the roadmap on Low Carbon Growth for India. The group will present an interim report by the end of April, 2010 and a final report by the end of September, 2010.